

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
IDENTIFICATION OF UNITS POLLUTING GANGA AND YAMUNA .

2810

Shri Kaptan Singh Solanki

Will the Minister of COALENVIROMENT AND FORESTS be pleased to state :-

- (a) whether Government has identified the units polluting the two big rivers of the country, the Ganga and the Yamuna;
- (b) if so, the details thereof;
- (c) whether Government is considering any action against such type of units; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) & (b) Yes Sir. The Central Pollution Control Board has evolved criteria for identification of Grossly Polluting Industries (GPI). On this basis, an industry discharging effluents in to the river directly or indirectly, having BOD of 100 kg or more per day, is categorized as GPI. There are 155 grossly polluting industries which have been identified as discharging effluents in the rivers Ganga and 146 discharging effluents in the rivers Yamuna.

(c) & (d) The Central Pollution Control Board (CPCB) and State Pollution Control Boards/Pollution Control Committees conduct monitoring of industries and take appropriate action time to time against those found violating the discharge standards under the Environment (Protection) Act 1986 and the Water (Prevention and Control of Pollution) Act 1974.